

(c) The Report of the Working Group has been circulated to all the concerned Ministries of the Central Government for comments.

Atomic Energy Production

604. SHRI A.K. ROY: Will the PRIME MINISTER be pleased to state:

(a) the atomic energy produced in the last three years in terms of unit, of electricity, cost of production and capacity utilisation of each unit operating with year-wise break-up;

(b) whether the cost of production is comparable with that of other sources of energy;

(c) the details of degree of indigenisation achieved in atomic energy generation;

(d) the target proposed for the Eighth Five Year Plan;

(e) whether the original target for 2000 A.D. for producing atomic energy has been abandoned;

(f) if so, the reasons thereof; and

(g) if not, the details of the schedule proposed?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The details are as under:

STATEMENT

Unit	Financial Year	Gross Generation MUs	Tariff for sale of electricity paise/KWh	Capacity factor%
TAPS-1	1987-88	454	36.99-40.79	32.3
	1988-89	1209	40.79-43.47	86.3
	1989-90	912	43.47-46.20	65.1
	1990-91 (Upto Nov. 90)	716	46.20-51.03	76.4
TAPS-2	1987.88	1151	36.99-40.79	81.9
	1988-89	691	40.79-43.47	49.3
	1989-90	632	43.47-46.20	45.1
	1990-91 (Upto Nov. 90)	588	46.20-51.03	62.8
RAPS-1	1987-88	327	40.31	16.9
	1988-89	407	41.42-44.44	21.1

Unit	Financial Year	Gross Generation MUs	Tariff for sale of electricity paise/KWh	Capacity factor%
RAPS-2	1989-90	516	44.44-46.59	26.8
	1990-91 (Upto Nov.90)	297	46.59-51.86	23.1
	1987-88	1181	40.31	61.1
	1988-89	1653	41.42-44.44	85.8
	1989-90	1257	44.44-46.59	65.2
	1990-91 (Upto Nov. 90)	855	46.59-51.86	66.4
MAPS-1	1987-88	1134	45.95-47.72	54.9
	1988-89	1284	47.72-50.82	62.4
	1989-90	548	50.82-52.46	26.6
	1990-91 (Upto Nov. 90)	742	52.46-58.71	53.9

Unit	Financial Year	Gross Generation MUs	Tariff for sale of electricity paise/KWh	Capacity factor%
MAPS-2	1987-88	902	45.95-47.72	43.7
	1988-89	764	47.72-50.82	37.7
	1989-90	801	50.82-52.46	38.9
	1990-91 (Upto Nov. 90)	768	52.46-58.71	55.8

Note:-(1) TAPS-Tarapur Atomic Power Station
RAPS-Rajasthan Atomic Power Station
MAPS-Madras Atomic Power Station
MUs-Million Units (million kilowatt hours)

(2) The first unit of Narora Atomic Power Station is in the process of going to commercial operation stage.

(3) Generation from RAPS-1 and RAPS-2 includes electricity equivalent of steam supplied from these units to nearby Heavy Water Plant.

(b) The economics of nuclear power is comparable to coal thermal plants located away from pit-heads.

(c) the degree of indigenisation achieved in MAPS and subsequent units ranges from 85% to 90%.

(d) Apart from the units presently in operation including the first unit of Narora Atomic Power Station, the second unit of Narora Atomic Power Project with a capacity of 235 MWe and two units each of 235 MWe at Kakrapar Atomic Power Project are expected to be commissioned during the 8th Five Year Plan taking the total installed nuclear capacity to 2170 MWe by the end of the 8th Five Year Plan.

(e) to (g). While the target of setting up 10000 MWe of nuclear power in the first stage of nuclear power programme remains, the timing of achievement will be consistent with resource availability in the 8th and 9th Five Year Plan periods. The revised target for 2000 A.D. will be known after the 8th Five Year Plan allocations are finalised.

Ram Janam Bhoomi-Babri Masjid Dispute

605. PROF. RUPCHAND PAL:
SHRI G.M. BANATWALLA:
SHRI MANDHATA SINGH:
SHRI BASUDEB ACHARIA:
SHRI SAIFUDDIN
CHOUDHURY:
SHRI R. GUNDU RAO:
PROF. MALINI
BHATTACHARYA:
SHRI UTTAM RATHOD:
PROF. VIJAY KUMAR
MALHOTRA:
SHRI KALP NATH RAI:
SHRI MITRASEN YADAV:
SHRI CHITTA BASU:
SHRI BANWARILAL
PUROHIT:

SHRI D.M. PUTTE GOWDA:
PROF. K.V. THOMAS:
PROF. RAMGANESH KAPSE:
SHRI ASHOK ANANDRAO
DESHMUKH:
SHRI P.C. THOMAS:

Will the PRIME MINISTER be pleased to state:

(a) the efforts so far made by the Government to resolve the Ram Janam Bhoomi-Babri Masjid dispute;

(b) whether all the concerned parties have been associated in the talks held so far to find a solution to the problem;

(c) whether the Government have examined various suggestions made recently to solve this issue;

(d) if so, the details of the suggestions made and the reaction of the Government thereto; and

(e) the progress made so far and the results achieved with regard to various disputed issues?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). Efforts to resolve the Ram Janam Bhoomi-Babri Masjid dispute have been continuing. Government has succeeded in holding a joint sitting of the VHP and the Babri Masjid Action Committee. Both these organisations have submitted their evidences to substantiate their claims on the disputed site to the Government. Govt. have made available the copies of relevant documents to these organisations. The next meeting is scheduled to be held on January 10, 1991.